

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **18.03.2025** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 158/2025 For Urgent listing IA No. 422/2025 For Direction IA No. 423/2025 For Condone Delay IA No. 424/2025 To dispense with IA No. 425/2025	Central Board of Trustees Regional Provident Fund Commissioner-II (Legal) Employees Provident Fund Organisation Vs Karupati Singarayya Chowdary, RP of Circar Jute Mills Pvt. Ltd. & Anr.	Mr. R Vishnu	
2.	Comp App (AT) (CH) (Ins) No. 112/2025	SREI Equipment Finance Ltd. Vs Narender Reddy Banala, IRP of KMC Construction Ltd. & Anr.	Ms. Manjushree Mitra	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	IA No. 1178, 1179 & 1247/2024 (For Direction) in Comp App (AT) (CH) No. 23/2024 For Exemption IA No.382/2024 For Stay IA No. 383/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors.  <b>WITH</b>	Mr. MV Swaroop	Mr. CV Shailandhran R1
4.	Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024	Shrikant Gopilal Rathi & 2 Ors. Vs Nagarjuna Agro Chemicals Pvt. Ltd & 7 Ors.  <b>WITH</b>	Mr.CV Shailandhran	Mr. MV Swaroop- R2- R4
5.	Comp App (AT) (CH) No.37/2024 For Stay IA No. 660 & 661/2024 For Direction IA No. 1249/2024	Nagarjuna Agro Chemicals Pvt. Ltd. & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors.  <b>WITH</b>	Mr. TK Bhaskar	

6.	IA No. 1248/2024 (For Direction) in Comp App (AT) (CH) No.43/2024 For Stay IA No. 736 & 737/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors	Mr. TK Bhaskar	
7.	IA No. 1220/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 445/2024	Orissa Concrete Industries through its Proprietor GL Halan Vs Gowthami Infratech Pvt. Ltd.	Mr. Saswat Kumar Acharya	
8.	IA No. 107/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 24/2025 For Exemption IA No. 106/2025	SLSPS Technologies Services LLP Vs Adarsh Global Trades & Services Pvt. Ltd.	Ms. Aakanksha Nehra	
9.	IA No. 147/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 39/2025 For Exemption IA No. 146/2025	Kanumuru Raghu Rama Krishna Raju Vs Jammu And Kashmir Bank & Anr.  <b>WITH</b>	Mr. Yogesh Kumar Jagia	Mr. VV Sivakumar- R1
10.	Comp App (AT) (CH) (Ins) No. 40/2025	Jammu And Kashmir Bank Ltd. Vs Kanumuru Raghu Rama Krishna Raju  <b>WITH</b>	Mr. VV Sivakumar	
11.	Comp App (AT) (CH) (Ins) No. 41/2025	Jammu And Kashmir Bank Ltd. Vs Kanumuru Bharat  <b>WITH</b>	Mr. VV Sivakumar	
12.	Comp App (AT) (CH) (Ins) No. 42/2025 For Exemption IA No. 150/2025	Kanumuru Bharat Vs Jammu And Kashmir Bank & Anr	Mr. Yogesh Kumar Jagia	Mr. VV Sivakumar- R1

#### For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	IA No. 416/2025 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 69/2025 To dispense with IA No. 221/2025 For Stay IA No. 222/2025 For Additional docs. IA No. 223/2025 For Direction IA No. 417/2025	Consortium of Varma Steels Pvt. Ltd.& AVP Varma, SRA Vs B Naga Bhushan RP of Sri Mata Infratech Ltd. & 2 Ors.	Mr. Sriram Venkatavaradan	Mr, P Ramesh Babu- R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) No. 51/2021	P Obul Reddy & 4 Ors Vs Rayen Steels Pvt. Ltd. & 17 Ors	Mr. AM Sridharan	Mr. Anant Merathia R1 Mr. Chandramouli Prabhakar- R6 R7 R9
15.	Comp App (AT) (CH) No. 97/2023 For Exemption IA No. 1211/2023	Shri Hasmukh Kanubhai Shah Vs Aurobindo Pharmaceuticals Ltd. & Anr.	Ms. Natasha Dhruvan Shah	Mr. Y Suryanarayana R1
16.	Comp App (AT) (CH) (Ins) No. 350/2023	S. Palaniappan Liquidator of Nathella Sampath Jewelry Pvt. Ltd. Vs Nathella Prapanna Kumar, Suspended Director of the Corporate Debtor & 6 Ors.	Mr. R Sanjeev	Mr. Pawan Jhabakh R4, R5
17.	Comp App (AT) (CH) (Ins) No. 336/2024 For Stay IA No. 914/2024	Nakshatra Feeds India Pvt. Ltd. Vs Dantu Indu Sekhar, RP of Nexus Feeds Ltd. <b>WITH</b>	Mr. Avinash Krishnan Ravi	Ms. Mumaneni Vazra Laxmi
18.	Comp App (AT) (CH) (Ins) No. 479/2024 For Stay IA No. 1318/2024	Nakshatra Feeds India Ltd. Vs Dantu Indu Sekhar, RP of Nexus Feeds Ltd.	Mr. RS Sravan Kumar	
19.	Comp App (AT) (CH) (Ins) No.347/2024 For Stay IA No. 951/2024	Mahendra Kumar Agarwal Vs PTC India Financial Services Ltd. & Anr	Mr. Soayib Qureshi Ms. Elamathi MS	Mr. Devvart Rana R2/IRP
20.	Comp App (AT) (CH) (Ins) No. 385/2024	Chander Sheel Bansal Vs Rithwik Projects Pvt. Ltd.	Ms. Kopal Sharraf	
21.	Comp App (AT) (CH) (Ins) No. 431/2024 For Stay IA No. 1181/2024	Vasudev Bissa Director of Arisu Retail Pvt. Ltd. Vs PDB Venture Pvt. Ltd	Mr. A Ram Kumar	Mr. Perikal K Arjun
22.	Comp App (AT) (CH) (Ins) No. 446/2024	Govt. of Tamil Nadu Commercial Tax & Registration Dept. Rep by Assistant Commissioner (ST) Vs Nithiyantham Ramachandran, Liquidator of Chowel India Pvt. Ltd. & Anr	Mr. B Vijay	Mr. AG Sathyanarayana - R1
23.	Comp App (AT) (CH) (Ins) No. 59/2025 For Direction IA No. 206/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt. Ltd. & Anr. <b>WITH</b>	Mr. P Rajkumar Jhabak	Mr. Pranava Charan- R1

24.	Comp App (AT) (CH) (Ins) No. 63/2025 For Direction IA No. 214/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair RP, Samson and Sons Builders and Developers Pvt. Ltd. & Anr. <b>WITH</b>	Mr. P Raj Kumar Jhabakh	Mr. Pranava Charan- R1 Mr. Liju V Stephen – R2
25.	Comp App (AT) (CH) (Ins) No. 84/2025 For Direction IA No. 241/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair, RP of Samson and Sons Builders and Developers Pvt. Ltd. & Anr.	Mr. P Raj Jhabakh	Mr. Pranava Charan- R1

### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26.	Comp App (AT) (CH) (Ins) No. 289/2024	Metabion International AG Vs Trivitron Healthcare Pvt. Ltd.	Mr. Ashwin Shanbhag	Mr. Sathiyarayanan
27.	TA (AT) No.133/2021 (Comp App (AT) No.25/2020 For Stay IA No. 510/2020)	Nirej V. Paul & Anr Vs The Canning Industries Cochin Ltd. & 16 Ors.	Dr. KS Ravichandran, PCS	Mr. Srikant Mohan R1
28.	TA (AT) No. 225/2021 (Comp App (AT) (Ins) No. 195/2020 For Exemption IA No. 492/2020 For Direction IA No. 493/2020)	K Kuppaswamy & Anr. Vs GV Ravikumar & 2 Ors. <b>WITH</b>	Mr. Santanam Swaminadhan	Mr. Gajendran Ravi R1 Ms. Madhusmita Bora- R2
29.	TA (AT) No. 226/2021 (Comp App (AT) (Ins) No. 196/2020 For Exemption IA No. 495/2020 For Direction IA No.496/2020)	K. Kappaswamy & Anr Vs G.V. Ravikumar, Liquidator of Thirupur Suriya Hitech Apparels Pvt. Ltd. & 2 Ors	Mr. Santanam Swaminadhan	Mr. Gajendran Ravi R1 Ms. Madhusmita Bora- R2
30.	Comp App (AT) (CH) No. 51/2022 For Stay IA No. 578/2022 For Direction IA No. 934/2023	Uma Packaging and Anr. Vs Tirumalathirupati Constructions India Pvt Ltd and 8 Ors.	Mr.Y Suryanarayana	Mr. K Manivannan R2 Mr. Aravind AS- R9
31.	Comp App (AT) (CH) (Ins) No. 78/2022 For Stay IA No.158/2022 Urgent Hearing IA No. 159/2022	Roxcel Trading Company GmbH Vs Satyadevei Alamuri RP of NUI Pulp & Paper Industries Pvt. Ltd. & 4 Ors.	Ms. Savitha K Jagadeesan	Mr. Ramaswamy Meyappan- R1
32.	Comp App (AT) (CH) (Ins) No. 108/2022 For Stay IA No. 243/2022 To Dispense with IA No. 244/2022 Leave to file IA No. 245/2022	Telangana State Southern Power Distribution Co Ltd Hyderabad Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors. <b>WITH</b>	Mr. Adithya Reddy	Mr.T Ravichandran R1 Ms. Aakanksha Nehra R2 R3

33.	Comp App (AT) (CH) (Ins) No. 127/2022 Leave to file IA No. 299/2022 For Exemption IA No. 298/2022 For Urgent Hearing IA No. 1292/2024	Employees Provident Fund Organisation Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors.	Mr. MS Viswanathan	Mr.T Ravichandran R1 Ms. Aakanksha Nehra R2 R3
34.	Comp App (AT) (CH) (Ins) No. 379/2022 For Stay IA No. 894/2022 For Exemption IA No.895/2022	V-Con Integrated Solution Pvt Ltd. Vs CA Uthukuli Venkata Rao Sujatha Erstwhile RP of Shaan Technologies Pvt. Ltd.& 4 Ors.	Ms. Kritika Nagpal	Mr.Sathyanarayanan R1
35.	Comp App (AT) (CH) (Ins) No. 28/2023 For Exemption IA No. 94/2023 For Stay IA No. 96/2023	Narappa Manohar Reddy & 2 Ors Vs Pankaj Srivastava, Liquidator of Sagar Power (Neerukatte) Pvt. Ltd.	Mr. Chandramouli Prabhakar	Mr. Abhishek Anand
36.	Comp App (AT) (CH) (Ins) No. 185/2023	Aditya Kedia & Anr. Vs Southern Power Distribution Company of Telangana Limited & 7 Ors. <b>WITH</b>	Mr. Arun C Mohan	Mr. Adithya Reddy R1 Mr. D Narendar Naik R3- R5 Mr.Y Suryanarayana R7
37.	Comp App (AT) (CH) (Ins) No. 200/2023	Reactive Metals of India Pvt. Ltd. & Anr. Vs Southern Power Distribution Company of Telangana Ltd. & 7 Ors. <b>WITH</b>	Mr. Y Suryanarayana	Mr. Adithya Reddy R1 Mr. D Narendar Naik R3- R5 R7 Mr. Arun C Mohan R6 R8
38.	Comp App (AT) (CH) (Ins) No. 228/2023	Shiv Ratan Pareek & Anr. Vs Southern Power Distribution Company of Telangana Ltd.& 7 Ors.	Mr. D Narendar Naik	Mr. Adithya Reddy R1 Mr. Arun C Mohan R3 R4 Mr. Y Suryanarayana R5
39.	Comp App (AT) (CH) (Ins) No. 241/2024 For Stay IA No. 640/2024	Ashok Sethia, Director and Authorised Rep of Anjani PRS Blends Pvt. Ltd. & Anr. Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Transformers & Switchgears Ltd.	Ms. Shubharanjani Ananth	Mr.AG Sathyanarayana

## INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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